

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
2.	6.5.98	Heard learned counsel for the applicant and learned Additional Standing counsel Mr. U. B. Mohapatra on MA 283/98. Learned counsel for the applicant does not want to Press this MA. In view of this, the MA is disposed of as withdrawn. <i>[Signature]</i> Vice-Chairman Member (Judt)	A copy of the order No. 1 of 15.5.98 & No. 2 of 6.5.98 given to Mr. U. B. Mohapatra, A.S.C. with O.A. copies. <i>[Signature]</i> 14.05.98 S.O. Received copy of the order <i>[Signature]</i> 14.5.98